GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. **994** TO BE ANSWERED ON **28.07.2026**

FINANCIAL POSITION OF FERTILIZER PSUS

994: SHRI PRAMOD BORO:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details regarding the financial position, accumulated losses and outstanding liabilities of fertilizer Public Sector Undertakings (PSUs) and the rationale for Government's decision to withhold further financial assistance to loss-making units;

(b) the details regarding the status of any sector-wide assessment undertaken on the financial sustainability and demand-supply implications of creating additional fertilizer production capacity, including the ₹10,600-crore fertilizer plant announced in Assam; and

(c) the details regarding the projected capacity addition, utilisation levels and expected impact on import dependence arising from the said project?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (c): The details of financial position, accumulated loss and outstanding liabilities in recent years of fertilizer sector Public Sector Undertakings (PSUs) are given at **Annexure.** Brahmaputra Valley Fertilizer Corporation Limited (BVFCL**)** was provided a grants-in-aid of Rs. 100 crore in December, 2021 to sustain operations of the urea manufacturing units. The company was incurring financial losses during the period.

For enhancing the indigenous production of urea, the Government had announced the New Investment Policy (NIP) – 2012 on 2nd January, 2013 and its amendment on 7th October, 2014 to facilitate fresh investment in the urea sector and to make India self-sufficient in the urea sector. 6 new urea units have been set up under NIP-2012 which includes 4 urea units set up through Joint Venture Companies (JVC) of nominated PSUs and 2 urea units set up by the private companies. The units set up through JVC are Ramagundam urea unit of Ramagundam Fertilizers and Chemicals Ltd (RFCL) in Telangana and 3 urea units namely Gorakhpur, Sindri and Barauni of Hindustan Urvarak & Rasayan Limited (HURL) in Uttar Pradesh, Jharkhand and Bihar, respectively. The units set up by private companies are Panagarh urea unit of Matix Fertilizers and Chemicals Ltd. (Matix) in West Bengal; and Gadepan-III urea unit of Chambal Fertilizers and Chemicals Ltd. (CFCL) in Rajasthan. Each of these units has installed capacity of 12.7 Lakh Metric Tonne per annum (LMTPA). These units are highly energy efficient as they are based on latest technology. Therefore, these units have together added urea production capacity of 76.2 LMTPA, thereby total indigenous urea production capacity (Reassessed Capacity, RAC) has increased from 207.54 LMTPA in 2014-15 to 269.42 LMTPA in 2026-27. Further, an exclusive policy for the revival of Talcher unit of FCIL through JVC of nominated PSUs namely Talcher Fertilizers Limited (TFL) by setting up a new Greenfield Urea plant of 12.7 LMTPA through coal gasification route has also been approved. The Government in 2025 also approved the setting up of a new Brownfield Ammonia-Urea Complex of 12.7 Lakh Metric Tonnes (LMT) annual capacity of urea production within the existing premises of Brahmaputra Valley Fertilizer Corporation Limited (BVFCL), Namrup, Assam through the Joint Venture Company (JVC), Assam Valley Fertilizer and Chemical Company Ltd. (AVFCCL).

The Government has also notified the New Urea Policy (NUP) – 2015 on 25th May, 2015 for the existing 25 gas-based urea plants inter alia with the objective of maximizing indigenous urea production beyond RAC. The NUP-2015 has led to additional production of urea by 20-25 LMT as compared to the production during 2014-15 annually.

The above steps together have facilitated increase of urea production from 225 LMT per annum in 2014-15 to a record urea production at 314.07 LMT in 2023-24. During 2025-26, 293.30 LMT of urea was produced in the country.

In addition to this, on 15.07.2026, the Government has approved the National Investment Policy for Urea-2026 for Atmanirbhar Bharat (NIPU-2026) for making fresh investments in the urea sector.

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Annexure

Annexure referred to in reply to parts (a) to (c) of Rajya Sabha Unstarred Question No 994 for answering on 28.07.2026

(Figures in Rs. Crore)

Name of the PSUs	Financial Year	Revenue from Operations	Profit Before Tax (PBT)	Profit After Tax (PAT)	Outstanding Loan	Liabilities
1.National Fertilizers Limited (NFL)	**2024-25**	19794.50	104.08	76.26	1995.77	6595.06
	2023-24	23560.31	88.52	64.74	4088.33	8651.33
2.Rashtriya Chemicals and Fertilizers Limited (RCF)	**2024-25**	16933.64	327.50	241.63	2751.92	3769.38
	2023-24	16981.31	303.63	227.74	3283.25	3566.73
3.Fertilizers and Chemicals Travancore Limited (FACT)	**2024-25**	4050.91	53.74	41.23	1770.49	4610.69
	2023-24	5051.21	41.85	128.28	1775.59	4439.53
4.Madras Fertilizers Limited (MFL)	**2024-25**	2541.85	91.60	64.25	1609.86	655.79
	2023-24	2228.42	11.86	5.56	1598.79	598.42
5.Brahmaputra Valley Fertilizer Corporation Limited (BVFCL)	**2024-25**	668.58	-139.97	-164.81	572.75	489.74
	2023-24	748.96	8.71	8.71	572.75	337.51
6.FCI Aravali Gypsum and Minerals India Limited (FAGMIL)	**2024-25**	26.12	13.10	9.79	-	8.81
	2023-24	30.48	15.38	11.18	-	9.72
7.Projects and Development India Limited (PDIL)	**2024-25**	90.29	7.29	4.59	-	57.41
	2023-24	97.66	14.38	10.62	-	56.14

**Operations of Fertilizer Corporation of India Limited (FCIL) and Hindustan Fertilizer Corporation Limited (HFCL) under the administrative control of Department of Fertilizers (DoF) were closed on September,2002.*

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